

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 306 OF 2018 &  
IA NO. 1872 OF 2018**

**Dated : 23<sup>rd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Association of DVC HT Consumers of  
Jharkhand** **...Appellant(s)**

**Vs.**

**Jharkhand State Electricity Regulatory  
Commission & Anr.** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.1

Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R.2

Mr. Ajit Kumar, AG. State of Jharkhand  
Mr. Navin Kumar  
Mr. Himanshu Shekhar  
Mr. Aabhas Parimal  
Mr. Jamnesh Kumar *for Interveners*  
(JBVNL)

**ORDER**

List the matter for hearing on **24.09.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/pk*

**(Justice Manjula Chellur)  
Chairperson**